

**COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 201 OF 2014 &
IA NOS. 316, 392 & 394 OF 2014 AND 287 OF 2015**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Reliance Infrastructure Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Malavika Prasad

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Mr. Rohit Venkat for R.2

ORDER

List the matter for hearing on **19.04.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

pr/vt